

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. IA 1943/2021 IA 569/2020 IA 396/2022 IA 524/2023 IA 2611/2022 MA 674/2019 MA 1116/2020 in C.P. (IB)/02(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024

NAME OF THE PARTIES:- IA 524/2023 Vil Vendors Association Vs. Videocon Industries Limited IA 3905/2023 Abhijit Guhathakurta Vs. Committee Of Creditors Of Videocon Group Companies IA 5098/2023 Abhijit Guhathakurta MA 1116/2020 Abhijit Guhathakurta Vs. Quadrant Televentures Limited and Ors.
IN THE MATTER OF
State Bank of India
V/s
Videocon Industries Ltd.

Section: 60(5) Sub-Section (1) Of Section 66. Sec 66(1) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 569 of 2020:- Ld. Counsel, Akshat Khare appeared for the Applicant through VC, Ld. Counsel, Preet Chheda appeared for the Respondent no. 31 through VC, Ld. Counsel, Arthi Fernandes Respondent no. 33 in through VC, Ld. Counsel, Shaunak Mitra, Aditya Kanodia, Dripto Majumder and Suparna Sardar appeared for the Respondent nos. 16, 20 and 24 in through VC, Ld. Counsel, Dhanya Dheekshitha appeared for the Respondent nos. 28 and 32. Due to paucity of time matter could not be taken up on board. List this matter on **18.06.2024**.

Ld. Counsel, Meghna Rajadhyaksha, Shantanu Tyagi and Siddhant Marathe appeared for the RP, Ld. Counsel, Drshika Hemnani appeared for the Applicant in IA 396 of 2022 and Ld. Counsel, Madhav Kanoria, Adv. Surabhi Khattar, Adv. Anush Mathkar and Adv. Vihit Shah appeared for the Respondent no. 3 in IA 396/2022 and IA 524/2023. Due to paucity of time matter could not be taken up on board. List all these matter on **18.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)